

ITEM NO.7

COURT NO.2

SECTION PIL-W

**S U P R E M E C O U R T O F I N D I A**  
**RECORD OF PROCEEDINGS**

**WRIT PETITION (CIVIL) Diary No(s).18852/2022**

VISHAL TIWARI

Petitioner(s)

VERSUS

UNION OF INDIA &amp; ORS.

Respondent(s)

(FOR ADMISSION and IA No.110024/2022-EXEMPTION FROM FILING AFFIDAVIT and IA No.110020/2022-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS and IA No.110022/2022-PERMISSION TO APPEAR AND ARGUE IN PERSON)

Date : 09-09-2022 This petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD  
HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s)      Petitioner-in-person

For Respondent(s)      Mr. Rajat Nair, Adv.  
                                 Ms. Neela Kedar Gokhale, Adv.  
                                 Mr. Anuj Srinivas Udupa, Adv.  
                                 Mr. Nakul Chengappa K.K., Adv.  
                                 Mr. Chitransh Sharma, Adv.  
                                 Mr. Manvendra Singh, Adv.  
                                 Mr. Abhijeet Singh, Adv.  
                                 Mr. Arvind Kumar Sharma, AOR

**UPON hearing the counsel the Court made the following**  
**O R D E R**

- 1      Delay in refiling the petition is condoned.
  
- 2      The petitioner, who is an advocate, seeks an investigation into the protests which emerged upon the notification of the Agnipath Scheme by the Government. A close reading of the petition indicates that the petitioner seeks to challenge the validity of the Scheme by seeking the setting up of an expert committee chaired by a former Judge of this Court to examine the Scheme and "its impact on National security and the Army of our nation".

- 2 Petitions are pending before the High Court on the Scheme. Hence, it is not necessary for this Court to entertain the public interest litigation filed by an advocate. We dismiss the petition on that ground clarifying that we have not expressed any opinion on the merits of the Scheme.
  
- 3 Pending application, if any, stands disposed of.

**(SANJAY KUMAR-I)**  
**DEPUTY REGISTRAR**

**(SAROJ KUMARI GAUR)**  
**COURT MASTER**